

(c) what is the ratio in which the State and the Central Governments will share the capital investment?]

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) A scheme put up by M/s Gwalior Rayon Silk Manufacturing (Weaving) Co. Ltd., Nagda (Madhya Pradesh) for the establishment of a Wood-Pulp (Rayon Grade) Plant at Nilambur/Beypore in Kerala State has already been licensed

(b) Rs. 5 crores.

(c) The Central and State Governments are not investing any capital in this enterprise

†[उद्योग मंत्री (श्री मनुभाई शाह) :

(क) मैसर्स ग्वालियर रेयन सिल्क मैन्यूफैक्चरिंग (वीविग) क० लि०, नागदा (मध्य प्रदेश) ने केरल राज्य के नीलाम्बूर/बेपूर नामक स्थान में लकड़ी की लुग्दी (रेयन वर्ग) बनाने का प्लांट ब्रिठाने की एक योजना पेश की थी जिसके लिए लाइसेंस दिया जा चुका है।

(ख) ५ करोड़ रु०।

(ग) केन्द्रीय सरकार और राज्य सरकार इसमें कतई पूंजी नहीं लगाएंगी।]

श्री राम सहाय : क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि यह स्कीम कब तक चालू हो सकती ?

श्री मनुभाई शाह : इसका कोई अन्दाजा नहीं हो सकता है, क्योंकि इसका अभी मैन्यूफैक्चरिंग प्रोग्राम तैयार नहीं हुआ। जब उनके फारेन कोले-बोरेटर्स प्रोजेक्ट देगे तब पता होगा कि कितने सालों में यह चालू हो जायगी।

†[] Hindi translation.

श्री राम सहाय : यहाँ किस प्रकार का ऐसा मैटोरियल मौजूद है जिसकी वजह से इसको केरला में चलाने की बात की गई है ?

श्री मनुभाई शाह : युकलिप्टस, फर, फूज और बैम्बूज।

ASHOKA HOTEL, NEW DELHI

*125 **SHRI M P BHARGAVA** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the number of rooms in the Ashoka Hotel, New Delhi which were rented out on monthly basis during the period 1st September 1957 to 28th February 1958?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K CHANDA). 32 Single rooms, 8 Single suites, 2 Double rooms and one Special suite were in occupation on monthly basis during this period.

SHRI M P. BHARGAVA. May I know, Sir, the average percentage occupancy of the rooms in the Ashoka Hotel during this period?

SHRI ANIL K CHANDA: Roughly speaking, during the last few months, it has been about 217.

DR A N. BOSE Is this Hotel running at a profit or at a loss?

SHRI ANIL K CHANDA: As far as I know, up to the moment, no profit has been made

DR. A N BOSE: What is the extent of loss during the period mentioned in the question?

SHRI ANIL K. CHANDA: I am afraid I have not got the information with me

SHRI JASWANT SINGH: Were these suites, which were given on monthly rent as stated by the hon.

Minister, occupied at the same time on rent or at different times during this period?

SHRI ANIL K. CHANDA: No, Sir. All these people are still in occupation of the rooms and it covers the full period.

SHRI D. A. MIRZA: Is there any concession given to those who take rooms on a monthly basis?

SHRI ANIL K. CHANDA: Yes, Sir. For 21 days and more 10 per cent; three months and above 12½ per cent; six months and above 15 per cent; one year and above 20 per cent.

SHRI H. D. RAJAH: In view of the loss incurred by this Hotel, does the Government think of reducing the rate per room, as well as reducing the charges paid per person, and at the same time reducing the expenses by cutting off the overhead charges to a high degree?

SHRI ANIL K. CHANDA: So far as the rates are concerned, we feel that the rates are very much on the low side.

SHRIMATI T. NALLAMUTHU RAMAMURTI: May I know, Sir, the number of rooms in the Hotel and the percentage of occupied rooms per month in the Hotel during last year?

SHRI ANIL K. CHANDA: The total number of beds is 417. On some days we have had full occupancy, but the average as I indicated during the last three or four months had been in the neighbourhood of 217.

DR. R. B. GOUR: Is it a fact that there is a cook here getting as much as Rs. 3,000 a month?

MR. CHAIRMAN: Many times you have asked this question.

SHRI ANIL K. CHANDA: That is a separate question.

SHRI M. P. BHARGAVA: May I know what was the number of rooms

occupied by the Government during this period?

SHRI ANIL K. CHANDA: May I make a humble submission? Though it is a Government company, under section 617 of the Companies Act it is basically a trading concern competing with other firms in the same trade and I do not know how far it would be justified to give information of this nature before Parliament. Of course, Parliament is in overall control because it is a Government concern. I am told in England where there are similar concerns . . .

MR. CHAIRMAN: What is the question? How many Government officials occupied—that is the question.

SHRI ANIL K. CHANDA: I have not got that information.

SHRI RAJENDRA PRATAP SINHA: It is a sermon on Parliamentary democracy.

MR. CHAIRMAN: Next question.

REORGANISATION OF THE HINDUSTAN HOUSING FACTORY (PRIVATE) LTD.

*126. **SHRI M. P. BHARGAVA:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state whether the reorganisation of the Hindustan Housing Factory (Private) Limited is complete in terms of the recommendations made by the Experts Committee?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): A statement showing the position regarding the various recommendations of the Experts Committee and the action taken or proposed to be taken thereon, is laid on the Table of the House. [See Appendix XXI, Annexure No. 15.]

SHRI M. P. BHARGAVA: May I know, Sir, if the production has gone up as a result of this reorganisation?